

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 29<sup>th</sup> September, 2022

**NO.HC.VII-84/2020/8681/A** ### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the concerned District & Sessions Judges to nominate staff (as per the enclosed instructions) to participate in the 2 (two) day "**Skill Development Programme**" to be held on **21<sup>st</sup> & 22<sup>nd</sup> October, 2022** and **04<sup>th</sup> & 05<sup>th</sup> November, 2022** from **10:30 A.M. to 4:00 P.M.** to be conducted by the Faculty Members of the Judicial Academy, Assam, in coordination with the Judicial Officers and trained staff of the host District as per the following schedule:

<b>Dates</b>	<b>Cluster of Districts</b>	<b>Host District</b>
<b>21.10.2022 &amp; 22.10.2022</b>	Phek, Dimapur, Kohima, Mon, Tuensang, Mokokchung, Wokha & Zunheboto	Dimapur
<b>04.11.2022 &amp; 05.11.2022</b>	Cachar, Hailakandi & Karimganj	Cachar, Silchar

Further, the concerned District and Sessions Judges are requested to forward the list of nominated staff to the Judicial Academy, Assam in advance.

By Order,  
Sd/- R. A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-84/2020/8682-8697/A**

**Dated: 29-09-2022**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

***The nominated staffs for the training programme are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period &***

22-09-22

***(b) they will be entitled T.A. & D.A. as admissible under the Rules.***

4. The Accountant General (A&E), Nagaland, Kohima for information and necessary action.

***The nominated staffs for the training programme are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

5. The Registrar (Admin./Vigilance/Estt.), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Kohima Bench, Gauhati High Court, Nagaland.

***(He is requested to direct all the District & Sessions Judges under his jurisdiction to nominate staff as per the enclosed instructions with intimation to the Judicial Academy, Assam. Further, you are requested to direct the District & Sessions Judge, Dimapur to provide accommodation and necessary logistic support to the Faculty Members of the Judicial Academy for the said training programme)***

8. The District & Sessions Judge,  
Cachar, Silchar / Hailakandi / Karimganj.

***(They are directed to nominate staff as per the enclosed instructions with intimation to the Judicial Academy, Assam. Further, the District & Sessions Judge of Cachar, Silchar is requested to provide accommodation and necessary logistic support to the Faculty Members of the Judicial Academy for the said training programme).***

9. The Chief Judicial Magistrate, Cachar / Hailakandi/ Karimganj.
10. The Treasury Officer,  
Cachar, Silchar / Hailakandi / Karimganj

  
29.09.22

***(The nominated Court Officials will be treated as on duty during the training period and they will be entitled to TA & DA as admissible under the Rules).***

11. The Treasury Officer,  
Dimapur / Kohima / Mokokchung / Mon / Phek / Tuensang / Wokha /  
Zunheboto.

***(The nominated Court Officials will be treated as on duty during the training period and they will be entitled to TA & DA as admissible under the Rules).***

12. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

13. The Administrative Officer, Judicial Academy, Assam **with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**

14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

15. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar  
29.07.22  
**REGISTRAR (JUDICIAL)**

### **INSTRUCTION FOR NOMINATION OF STAFF**

Day -1	<b>10 Staff</b> from the establishment of District & Sessions Judges (For training in handling of <b>Civil Cases</b> ).	Cachar, Hailakandi, & Karimganj
Day-2	<b>Total 10 staff</b> (For training in handling of <b>Criminal cases</b> .) 5 staff each from the establishment of District & Sessions Judges 5 staff each from the establishment of Chief Judicial Magistrate	
Day -1	<b>4 Staff</b> from the establishment of District & Sessions Judges (For training in handling of <b>Civil Cases</b> ).	Phek, Dimapur, Kohima, Mon, Tuensang, Mokokchung, Wokha & Zunheboto
Day-2	<b>Total 6 staff</b> (For training in handling of <b>Criminal cases</b> .) 3 staff each from the establishment of District & Sessions Judge 3 staff each from the Chief Judicial Magistrate of earmarked districts	